

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00113/2016

DATED THIS THE 24TH DAY OF AUGUST, 2017

HON'BLE SHRI JUSTICE HARUN-UL-RASHID, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

K. Haribabu,
S/o K. Narayana,
Aged about 60 years
Retd. Upper Division Clerk,
R/o No. 17/133, Ramaiah Colony,
Near Hussain Nagar,
4th Cross, Bellary – 583101. ...Applicant
(Party in person)

Vs.

1. The Disciplinary Authority Cum Director,
Central Soil and Water Conservation Research
and Training Institute,
No.218, Kaulagarh Road,
Dehradun-248195 (Uttarkhand).

2. The Head,
Central Soil and Water Conservation Research
and Training Institute,
Cantonment,
Bellary-583104 (Karnataka). ...Respondents

(By Advocate Shri S.V. Shastri)

O R D E R (ORAL)HON'BLE SHRI JUSTICE HARUN-UL-RASHID, MEMBER(J)

This matter was listed on 24.11.2016, 13.1.2017 and 27.1.2017. On all these posting dates nobody appeared. Neither the applicant nor his counsel was present. Therefore, we had passed another order on 14.3.2017. On 17.4.2017 the applicant was present and prayed for time to engage an Advocate. His prayer was allowed and the matter was posted to

27.6.2017. The applicant did not appear on 27.6.2017 nor he engaged a counsel for him. Again the matter was called on 5.7.2017 but there was no representation for the applicant. The matter was again listed on 14.7.2017 but there was no representation for the applicant and again the matter has come up for consideration today. Today also there is no representation for the applicant. It appears that the applicant is not interested in prosecuting this case.

2. OA is therefore dismissed for default. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(JUSTICE HARUN-UL-RASHID)
MEMBER(J)

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Annexures referred to by the applicant in OA No. 170/00113/2016

Annexure-A1: Copy of letter No. F.I/Estt./305/2011(B)/1708 dated 01.03.2011 from the 2nd Respondent to The Director, Central Soil & Water Conservation Research & Training Institute, Dehradun, Uttarakhand along with enclosures therein.

Annexure-A2: Copy of Office Order No. 55-58/15(2)/2011-Adm. Dated 15.04.2011 issued by the Director, Central Soil & Water Conservation Research & Training Institute, Dehradun, constituting the fact finding committee.

Annexure-A3: Copy of Memorandum No. 6223/15(2)/2011-Admn. dated 30.04.2012 along with the Articles of Charges issued by the Disciplinary Authority to the applicant.

Annexure-A4: Copy of defence statement of the applicant dated 14.05.2012 addressed to the Director, Central Soil & Water Conservation Research & Training Institute, Dehradun.

Annexure-A5: Copy of Office Order No. 147-50/15(2)/2011-Adm dated 09.07.2012 issued by the Disciplinary Authority appointing the Inquiry Officer.

Annexure-A6: Copy of Office Order No. 151-54/15(2)/2011-Adm dated 09.07.2012 issued by the Disciplinary Authority appointing the Presenting Officer.

Annexure-A7: Copy of Order No. 16410/15(2)/2011-Adm. dated 29.11.2012 issued by the Disciplinary Authority imposing punishment on the applicant

Annexures with reply statement

Annexure-R1: Copy of Memorandum No. 6223/15(2)/2011-Admn. dated 30.04.2012 along with the Articles of Charges issued by the Disciplinary Authority to the applicant.

Annexure-R2: Copy of Office Order No. 1898-00/15(2)/90-Adm. dated 03.02.2012 issued by the Chief Administrative Officer, Central Soil & Water Conservation Research & Training Institute, Dehradun.

Annexure-R3: Copy of examination of the applicant by the Inquiry Officer/Presenting Officer on 29.08.2012 at 4.00 PM.

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